

in 1967-68 and 1968-69 so far, indicating the cost of each work;

(b) the loss and damage by the floods in Tripura during the last 3 years as compared to the figures of this year; and

(c) the details of the flood control works proposed to be taken up in Tripura this year and details of the flood control schemes, if any, proposed to be included in the State's Fourth Plan ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). The requisite information is awaited from the Tripura Administration.

INCOME-TAX DUES FROM FILM PEOPLE

4169. SHRI K. N. PANDEY : Will the Minister of FINANCE be pleased to state :

(a) the number and names of Film People from whom arrears of Income-Tax of more than rupees one lakh was due up to the 31st March, 1968;

(b) the reasons for the accumulation of these arrears; and

(c) the action taken by Government to recover the outstanding arrears and the progress so far achieved in this regard ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). The information is being collected from the concerned Commissioners of Income-tax and will be laid on the Table of the House as early as possible.

HOUSING SCHEME IN GUJARAT

4170. SHRI NARENDRA SINGH MAHIDA : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that a housing scheme was implemented by the Department of Social Welfare in Gujarat;

(b) if so, the names of the villages where houses have been built so far under the above scheme;

(c) the reasons for not undertaking or completing the houses in other villages; and

(d) the expenditure incurred on this scheme so far ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI MUTHYAL RAO) : (a) to (d). The State Government has two housing schemes for the Scheduled Castes and Scheduled Tribes viz. (i) subsidies for construction of houses by Scheduled Castes and Scheduled Tribes; and (ii) grants-in-aid to local bodies to the State Governments for housing of sweepers and scavengers under the Centrally sponsored scheme; this supplements the Slum Clearance Scheme and the Low Income Group Housing scheme for the Ministry of Works, Housing and Supply. The schemes are not operated village-wise but for the benefit of selected beneficiaries belong to the Scheduled Castes and Scheduled Tribes. The total expenditure incurred on the schemes is Rs. 23.53 lakhs during the III Plan period, Rs. 9.27 lakhs for 1966-67; the expenditure tentatively booked for 1967-68 is Rs. 17.50 lakhs.

TRIBAL COLONIES IN GUJARAT

4171. SHRI NARENDRA SINGH MAHIDA : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is fact that Government propose to construct more tribal colonies in Gujarat;

(b) the number and names of tribal colonies under construction and the acreage of land given to each person; and

(c) the progress made in respect of tribal colonies in Panchmahal district in Gujarat ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI MUTHYAL RAO) : (a) to (c). There is no scheme in the Backward Classes Sector for the construction of tribal colonies as such in Gujarat. Subsidised Housing Schemes are, however, in operation. During the III Plan period, 551 tena-

ments were constructed for Halpatis at a cost of Rs. 15.15 lakhs. The actual expenditure for the construction of houses during 1966-67 was Rs. 1.27 lakhs for 802 families of Halpatis. Rs. 5.00 lakhs were allocated for the housing of 500 families of Halpatis for the year 1967-68. Besides, outlays for Housing Societies for the Scheduled Castes, Scheduled Tribes and Other Backward Classes have also been made in the State Sector of Backward Classes Welfare and the expenditure in this regard was Rs. 5.47 lakhs for 1966-67 and the anticipated expenditure for 1967-68 Rs. 3.50 lakhs. A further sum of Rs. 2.00 lakhs has been made available for providing housing facilities for the Halpatis under a pilot scheme.

DEVELOPMENT WORKS UNDERTAKEN IN PANCHMAHAL DISTRICT FOR THE WELFARE OF TRIBAL PEOPLE

4172. **SHRI NARENDRA SINGH MAHIDA** : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) the development works undertaken by Government in the Panchmahal District of Gujarat, which has a considerable tribal population, during the period from 1962 to 1967;

(b) the amount spent during the above period, year-wise; and

(c) if the reply to part (a) above be in the negative, the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI MUTHYAL RAO) : (a) to (c). The details are being collected from the State Government and will be laid on the Table of the House when received.

CHEAP ELECTRICITY FOR AGRICULTURAL PURPOSES IN GUJARAT

4173. **SHRI NARENDRA SINGH MAHIDA** : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government propose to give financial assistance to the Gujarat State in 1968 to increase the quantum of

power in the State for utilising cheap electricity for a agricultural purposes;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). No earmarked Central Assistance is proposed to be given to Gujarat State for power development mainly to provide cheap electricity for agricultural purposes. However, Gujarat State has provided an outlay of 85.53 crores including Rs. 29.7 crores Central Assistance on Plan Schemes during 1968-69. Out of this, Rs. 16.5 crores are proposed to be spent on power development schemes. The power generation schemes now under execution in the State are expected to yield a total benefit of 634 MW progressively during the next few years.

MEDIUM AND MAJOR IRRIGATION PROJECTS IN GUJARAT STATE

4174. **SHRI NARENDRA SINGH MAHIDA** : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any financial aid is proposed to be provided in the Fourth Five Year Plan to implement any major and medium irrigation projects in Gujarat State; and

(b) if so, the names of the projects that are under contemplation in the Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). The Fourth Five Year Plan has yet to be finalised. However, one major irrigation project viz. Ukai, is receiving 100 per cent earmarked Central loan assistance from 1967-68 onwards. The other major and medium irrigation projects in the State are at present being assisted indirectly through the Miscellaneous Development loans, which are sanctioned for the State Plan as a whole.

EMBAZZLEMENT OF FUNDS BY DIRECTOR, HEALTH SERVICES, CHANDIGARH

4175. **SHRI SHRI CHAND GOYAL** : Will the Minister of HEALTH, FAMILY